

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 01  
**CA(CAA)-109(PB)/2020**

**IN THE MATTER OF:**

Merlin Snacks Pvt. Ltd. and  
Suvidha Maintenance Services Pvt. Ltd.  
**Order under Section 230-232**

... Applicant/petitioner

**Order delivered on 25.11.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant -  
For the Respondent

**ORDER**

List on 04.01.2021.

Sd/-

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

Sd/-

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**

25.11.2020  
Ritu Sharma